## <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 240 OF 2017

# Dated: 3rd May, 2018

### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:			
NTPC Limited			 Appellant(s)
Vs. Central Electricity Regulatory Commission & Ors.			 Respondent(s)
Counsel for the Appellant(s)	:	Ms. Shikha Ohri Ms. Ankita Bafna	
Counsel for the Respondent(s)	:	Mr. Ravin Dubey for R-2	

# <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>09.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk